

proper package to protect the workers in the textile sector. That is my only submission. ...*(Interruptions)*

SHRI BASU DEB ACHARIA: Please hear me also.

MR. SPEAKER: I know. Please sit down.

(Interruptions)

SHRI HARIN PATHAK: You are the architect of this package, Sir.

MR. SPEAKER: I know the position very well. When this tripartite agreement was done, well, I was also a party as the Labour Minister. Some problems have cropped up. The Government have also some genuine difficulties. I know the difficulties also. What I will do is, I will myself call a meeting of the Textile Ministry in my chamber where all the Members of Parliament where the NTC mills are operating, will be invited.

12.07 hrs.

[English]

STANDING COMMITTEE ON HOME AFFAIRS

Fortieth Report

SHRI SATYA PAL JAIN (CHANDIGARH): I beg to lay on the Table a copy of the Fortieth Report (Hindi and English versions) of the Standing Committee on Home Affairs on the Lokpal Bill, 1996.

12.07 1/4 hrs.

STANDING COMMITTEE ON HOME AFFAIRS

Lokpal Bill-Evidence

[English]

SHRI SATYA PAL JAIN (CHANDIGARH): I beg to lay on the Table a copy of the Evidence tendered before the Standing Committee on Home Affairs on the Lokpal Bill, 1996.

MR. SPEAKER: Shri Chaturanan Mishra. He is not here. Shri Ram Vilas Paswan.

12.07 1/2 hrs.

BUSINESS OF THE HOUSE

[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): Mr. Speaker Sir, with your permission I announce in the House that Government business for the week commencing Monday, May 12, 1997 would consist

- (1) The Dock Workers' (Regulation of Employment)

(Inapplicability to Major Ports) Bill, 1997, as passed by Rajya Sabha.

(Consideration and passing)

(2) Discussion on the Motion regarding Approach Paper to the Ninth Five Year Plan (1997-2002).

(3) The Export-Import Bank of India (Amendment) Bill, 1997.

(Consideration and passing)

(4) The Vice-President's Pension Bill, 1996.

(Consideration and passing)

[English]

MR. SPEAKER: Shri Santosh Kumar Gangwar. Just before you speak, I will like to announce one thing. After the statement of the Parliamentary Affairs Minister regarding the Government business, we normally allow Members to give submissions for consideration of these issues to be taken up in the House. Normally after submission is made, it is forgotten. Nothing is done. Yesterday, in the Business Advisory Committee, this matter was discussed. We have now decided that all those submissions which are made after the statement of the Minister will be placed before the Business Advisory Committee and.....

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (DUMDUM): At first, this was not discussed in the Business Advisory Committee. It was discussed in the Rules Committee.

MR. SPEAKER: I said so.

SHRI NIRMAL KANTI CHATTERJEE: You mentioned 'Business Advisory Committee'.

MR. SPEAKER: No. I said that the Rules Committee decided to place it before the Business Advisory Committee.

SHRI NIRMAL KANTI CHATTERJEE: I stand corrected.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (BAREILLY): Mr. Speaker, Sir, we are thankful to you because we have been saying since the last Lok Sabha that everything that should be transparency in all the matters. I have to make one more submission in this regard. We get reply in regard to issues raised under rule 377. Similarly, I would like that whatever decisions the Business Advisory Committee takes on the submission made by the members and whatever individual problems we raise here, the Ministry concerned should send us a note in this regard stating the latest position with regard to the follow up action.

[English]

MR. SPEAKER: Once you concede one demand, then more demands will come.

[Translation]

SHRI SANTOSH KUMAR GANGWAR: Mr. Speaker, The following items may be included in the next week's agenda:

1. To make announcement for providing studio (for shooting programmes) facility on priority basis to the local artistes at Doordarshan Kendra located at Bareilly.
2. To hold discussions regarding non giving of recognition by the Ruhelkhand University to the successful students of Indira Gandhi Open University.

[English]

SHRI AJOY MUKHOPADHYAY (KHRISHNAGAR): The following items may be included in the next week's agenda:

1. To discuss the reasons for delay to finalise the revival and modernisation schemes of IISCO, West Bengal.
2. To discuss the faulty barbed-wire fencing in Indo-Bangladesh border in different districts of West Bengal, particularly in Nadia district.

[Translation]

MR. VIRENDRA KUMAR SINGH (AURANGABAD): Mr. Speaker, the following items may be included in the next week's agenda and it may be taken up for discussion:-

1. To consider on the demand for providing/fixation of reservation in Government jobs to the sports persons in order to encourage the Indian sports persons.
2. To consider on the demand to abolish Gadgil formula for the development of poor states.

[English]

SHRI G.A. CHARAN REDDY (NIZAMABAD): The following item may be included in the next weeks's agenda:

1. Statement made by the hon. Minister regarding the fire that broke out at Macca (Saudi Arabia) in which Haj pilgrims were killed may be discussed in the next week.

SHRI PRITHVIRAJ D. CHAVAN (KARAD): The following items may be included in the next week's agenda:-

1. Decision by the U.S. Government to put India under the priority watch list under U.S. law 301, bypassing the multilateral WTO mechanism.
2. Decision by Government to print Indian currency notes abroad, and its security implications.

[Translation]

VAIDYA DAU DAYAL JOSHI (KOTA): Mr. Speaker, the following items may be included in the next week's agenda:-

1. There is a district level post office running in rented building in Bara district of Rajasthan. It is in dilapidated condition. It leaks throughout the rainy season causing damage to the postal letters. Postal department is working in such a building. This is for construction of

district level post office immediately.

2. There is ample scope of tourism in Bundi district. The state Government have sent a package scheme to the Union Government in this regard, but no attention is paid thereon. The Union Government must grant approval to this Hadauti Package scheme immediately.

[English]

SHRI BASU DEB ACHARIA (BANKURA): The following items may be included in the next week's agenda:-

1. To discuss the reinstatement of dismissed/re-trenched Railway employees for their trade union activities under Rule 14(2).
2. To discuss the embargo imposed by the Government on recruitment in the offices of the Central Government and Public Sector Undertakings which cast a serious reflection on the unemployment problem of the country and lift the ban on recruitment in the interest of the nation.

[Translation]

SHRI CHAMAN LAL GUPTA (UDHAMPUR): Mr. Speaker, the following items may be included in the next week's agenda:

1. A double railway track be constructed from Jalandhar to Jammu immediately so that the movement of trains could be improved and the commuters could avail the facility of timely service.
2. The unemployed youth particularly Engineers, Doctors and Diploma holders who are out of job for the last Eight years may be absorbed immediately and subsistence amount be paid to those who could not be provided with employment.

[English]

SHRI HARADHAN ROY (ASANSOL): The following items may be included in the next week's agenda:

1. To discuss the non-payment of Provident Fund dues by the Office of Provident Fund Commissioner for years together to the retired/re-trenched/deceased workmen of the sick and closed units, both in the public and private sector.
2. To discuss the revival of sick and closed units—both in the public sector and private sector i.e. JESSOP, MAMC, BOGL, Engineering and Refractory units of Burn Standard Co. Ltd., Hindustan Pilkington Glass, Bengal Paper Mill, IISCO, Cycle Corporation of India.

[English]

MR SPEAKER: The Finance Minister to reply now.

SHRI NITISH KUMAR (BARH): Sir, what about zero hour?